

APPROPRIATION ACCOUNTS (CIVIL) 1968-69 ETC.

AUDIT REPORT (CIVIL) 1970

The Minister of State in the Ministry of Finance (Shri P. C. Sethi) : I beg to lay on the Table—

- (1) A copy of the Audit Report (Civil) 1970, under article 151(1) of the Constitution.
- (2) A copy of the Appropriation Accounts (Civil), 1968-69 [*Placed in Library See No. LT-3186/70*].
- (3) A statement (Hindi and English versions) indicating the result of market loan floated by the Government of India in April, 1970. [*Placed in Library See No. LT-3187/70*].

REGISTRATION OF ELECTORS (AMENDMENT) RULES, 1970

The Minister of Law and Social Welfare (Shri Govinda Menon) : On behalf of Shri Mohammad Yunus Saleem.

I beg to lay on the Table a copy of the Registration of Electors (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. S. O. 1033 in Gazette of India dated the 12th March, 1970, under sub-section (3) of section 28 of the Representation of the People Act, 1950. [*Placed in Library See No. LT-3188/70*].

13.30 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

Mr. Speaker : The Committee on Absence of Members from the Sittings of the House, in their Thirteenth Report have recommended that leave of absence be granted to the following Members for the periods indicated against each :

- (1) Maharani Vijaya - 20th February to
mala Rajaram Chhat- 17th March, 1970
rapati Bhonsale. (Tenth Session)
- (2) Shri Pashabhai 20th February to 9th
Patel. March, 1970
(Tenth Session).

- (3) Shri N. Dandekar 20th February to
3rd April, 1970
(Tenth Session).
- (4) Maharani Gayatri 20th February to
Devi of Jaipur. 2nd April, 1970
(Tenth Session).
- (5) H. H. Raja Yesh- 11th to 24th Decem-
wantrao M. Mukne. ber, 1969 (Ninth
Session) and 20th
February to 5th
April, 1970 (Tenth
Session).

I take it that the House agrees with the recommendations of the Committee.

Several Hon. Members : Yes.

Mr. Speaker : The Members will be informed accordingly.

COMMITTEE ON PRIVATE MEM- BERS' BILLS AND RESOLUTIONS

SIXTY-FIRST REPORT

Shri Swell (Autonomous Districts) : I beg to present the Sixty-first Report of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

HUNDRED AND EIGHTH REPORT

Shri Thirumala Rao (Kakinada) : I beg to present the Hundred and Eighth Report of Estimates Committee on action taken by Government on the recommendations contained in their Seventy-Sixth Report on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Agriculture)-Forestry.

PETITION RE: BUDGET PROPOSALS OF THE CENTRAL GOVERNMENT FOR 1970-71

श्री कंबर लाल गुप्त : (दिल्ली सत्र) श्रीमन्, मैं वर्ष 1970-71 के लिए केन्द्रीय सरकार के बजट प्रस्तावों के बारे में एक याचिका जिसपर डा० भाई महावीर, नई दिल्ली, तथा अन्य लगभग 96183 व्यक्तियों द्वारा हस्ताक्षर किए गए हैं, पेश करता हूँ।